

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 12.03.2014

OA No. 636/2013 with MA No. 343/2013

Mr. Ritwick Dave, proxy counsel for
Mr. Virendra Dave, counsel for applicant.
Mr. Y.K. Sharma, counsel for respondents.

Mr. Ritwick Dave, proxy counsel for Mr. Virendra Dave, counsel for applicant, submits that the applicant has been reinstated in service; therefore, the present Original Application has become infructuous. He also submits that the applicant has filed another Original Application.

In view of the submissions made on behalf of the applicant, the present Original Application is dismissed as having become infructuous. Accordingly, the M.A. filed by the applicant praying for interim relief is also dismissed.

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(M. NAGARAJAN)
JUDICIAL MEMBER

Anil Kumar
(ANIL KUMAR)
ADMINISTRATIVE MEMBER

Kumawat